

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 692
ANSWERED ON 08.02.2024

Data base of persons killed in human and animal conflict

692 Shri Samirul Islam:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Ministry maintains a database of all persons killed/maimed due to human-elephant conflict in a calendar year;
- (b) if so, the number of such persons killed/maimed between the years 2019 to 2023 State/UT-wise;
- (c) whether Government has any mechanism to offer financial relief and jobs to the families of such victims; and
- (d) if so, the number of families who have received relief from the Ministry between 2019-2023, State and UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a)to(d) The State-wise details of human casualties due to elephant attacks, between 2019-20 to 2022-23, as per the information received from States, are enclosed as **Annexure**. In addition to compensation schemes of the State Governments/UTs Administration, the Ministry is also providing financial assistance to States/UTs under Centrally Sponsored Scheme, Project Tiger & Elephant, for ex-gratia relief at the following rates:

Sl. No.	Nature of damage caused by wild animals	Amount of ex-gratia relief
(i)	Death or permanent incapacitation to human beings	Rs.10.00 lakhs
(ii)	Grievous injury	Rs.2.00 lakhs
(iii)	Minor injury	Cost of treatment up to Rs 25,000/- per person
(iv)	Loss of property/crops	State/UT Governments may adhere to the cost norms prescribed by them

The information on families who have received the ex-gratia relief are not collated in the Ministry.

ANNEXURE

REFERRED TO IN REPLY TO PART (a) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 692 RAISED BY SHRI SAMIRUAL ISLAM REGARDING 'DATA BASE OF PERSONS KILLED IN HUMAN AND ANIMAL CONFLICT' DUE FOR REPLY ON 08.02.2024.

Human casualties due to elephant attack

S.No.	State	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	4	6	NR	5
2	Arunachal Pradesh	0	0	2	0
3	Assam	75	91	63	80
4	Chhattisgarh	77	42	64	69
5	Jharkhand	84	74	133	96
6	Karnataka	30	26	27	29
7	Kerala	12	20	25	22
8	Maharashtra	1	NR	0	2
9	Meghalaya	4	6	3	3
10	Nagaland	0	0	0	1
11	Odisha	117	93	112	148
12	Tamil Nadu	58	57	37	43
13	Tripura	2	1	2	2
14	Uttar Pradesh	6	1	0	4
15	Uttarakhand	NR	NR	NR	4
16	West Bengal	116	47	77	97
Total		586	464	545	605

* NR- Information not received from State.
